

**OFFICE OF OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM
SPECIAL JUDGE (PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT,
NEW DELHI**

ORDER

In pursuance of Order dated 21st December, 2023 passed by the Hon'ble High Court of Delhi, New Delhi in Writ Petition (Crl.) No. 1542/2020 titled as "COURT ON ITS OWN MOTION VS. UNION OF INDIA & ORS." and to ensure equal distribution of cases in the designated Special Courts of MPs/MLAs functioning at Rouse Avenue District Court, New Delhi, the cases mentioned in Column No. 1 are hereby withdrawn from the Court/Officer mentioned in Column No. 2 and are transferred to Courts/Officers mentioned in Column No. 3 for disposal in accordance with law with immediate effect:-

S.No	(Column No.1)	(Column No.2)	(Column No.3)
1.	Case No. SC/05/2022 CNR No.- DLCT11-000781-2022 State Vs Kishore Samriti		
2.	Case No. SC/04/2023 CNR No.- DLCT11-000306-2023 State Vs Akhlaq Alvi	Sh. Rakesh Syal, Spl. Judge (PC Act), (CBI-23) (MPs/MLAs Cases), RADC, New Delhi	Sh. Vishal Gogne. Spl. Judge (PC Act), (CBI- 24) (MPs/MLAs Cases), RADC, New Delhi
3.	Case No. SC/05/2023 CNR No.- DLCT11-000307-2023 State Vs Mohd. Naseer @ Naseem		
4.	Case No. SC/07/2023 CNR No.- DLCT11-000455-2023 State Vs Raju Kumar Singh		
5.	CT Case-03/2023 Gajender Singh Sekhawat Vs Ashok Gehlot		
		Ms. Priyanka Rajpoot, ACMM-04, RADC, New Delhi	Ms. Tanya Bamniyal, ACMM-03, RADC, New Delhi

It is further directed that the Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms, and public at large be notified, and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmads of the transferor Courts are also directed to provide the lists of assigned cases to the In-charge Computer Branch, Rouse Avenue District Court well in time and the In-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Courts.



Anju Bajaj Chandna

(Anju Bajaj Chandna)
Principal District & Sessions Judge-
cum-Special Judge(PC Act) (CBI)
Rouse Avenue District Court
New Delhi

No.Cases Transfer/CBI/RADC/Gaz./2024/ 230D-249D Dated 10.01.2024

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers.
4. The Director of Prosecution (CBI), Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
5. The Director, Enforcement Directorate, New Delhi.
6. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Court, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Director General(Prisons), Tihar Jail, New Delhi.
9. The P.S.to the undersigned.
10. The Website Committee (Hindi&English),THC for uploading on the website of the courts.
11. The Branch In-charge/CareTaker, Care Taking Branch/Facilitation Centre and Filing Section, Rouse Avenue Court Complex, New Delhi.
12. The Hony. Secretary, Delhi High Court Bar Association, Rouse Avenue, Tis Hazari, New Delhi, Shahdara, Rohini, Dwarka and Saket Courts Bar Associations.
13. The In-charge, Computer Branch, Rouse Avenue District Court, New Delhi.

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B. Chandul

Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue District Court
New Delhi